

**GOVERNMENT OF INDIA
MINISTRY OF AYUSH**

**LOK SABHA
UNSTARRED QUESTION NO.1777
TO BE ANSWERED ON 16TH DECEMBER, 2022**

SETTING UP OF AYUSH HOSPITAL IN DARBHANGA

1777. SHRI GOPAL JEE THAKUR:

Will the Minister of **AYUSH** be pleased to state:

- (a) whether the Government has ascertained the requirement of a 50 bedded AYUSH Hospital in Darbhanga Parliamentary Constituency, if so, the details thereof;
- (b) whether the Ministry has received a proposal in this regard along with the reference of land identified for the purpose and if so, the details thereof;
- (c) whether the Government proposes to start the construction work of the said AYUSH Hospitals at the earliest; and
- (d) if so, the details thereof?

**ANSWER
THE MINISTER OF AYUSH
(SHRI SARBANANDA SONOWAL)**

(a) to (d): Public health being a State Subject, setting up of AYUSH Hospital in Darbhanga Parliamentary Constituency comes under the purview of respective State Government. Further, under Centrally Sponsored Scheme of National AYUSH Mission (NAM), as per the proposal submitted by the State Government of Bihar through State Annual Action Plan (SAAP), Ministry of Ayush has approved one 50 bedded integrated AYUSH hospital at Darbhanga during the year 2022-23 and sanctioned an amount of Rs. 1500.00 lakhs subject to condition of submission of right of ownership of land, Detailed Project Report (DPR) and commitment of creation of regular posts. However, grants-in-aid would be released as soon as the conditions of Department of Expenditure guidelines vide no. F.N.1 (13) PFMS/FCD/2020 dated 23.03.2022 and corrigendum dated 21.06.2022 regarding procedure for release of funds under the Centrally Sponsored Schemes (CSS) and monitoring utilization of the funds is met by the State Government of Bihar.
